GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2335 ANSWERED ON:21.07.2009 TERRORIST ACTIVITIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether women are being trained particularly in Pak occupied Kashmir (PoK) for terrorist activities in India;
- (b) if so, the details thereof and the reaction of the Government thereto:
- (c) whether there is any threat perception of terrorist attacks by militant outfits including Lashkar-e-Taiyaba;
- (d) if so, the details thereof and the reaction and preparedness of the Government thereto;
- (e) whether any links have been established between terrorists and individuals/organisations in the State of Bihar;
- (f) if so, the details thereof; and
- (g) the details of terrorists incidents and persons killed during each of the last three years, State-wise alongwith the steps taken by the Government to curb terrorism including cross border terrorism?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (g): There are reports to indicate that women are being trained in Pakistan and PoK for terrorist activities.

As per available information, Pakistan/PoK based terrorist groups including the Lashkar-e-Taiba (LeT) are reported to be active in organizing acts of terror. Available inputs indicate link between terrorist elements and individuals from parts of Bihar.

The details of terrorist incidents and the number of civilians and security personnel killed in Jammu & Kashmir, North Eastern States and naxal affected States, and in the hinterland, as per available inputs are at Annexure.

The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, including terrorist incidents, and a number of significant steps have been taken to enhance the level of preparedness to counter terrorist incidents, strengthen the intelligence and security apparatus, as well as the legislative and investigative provisions to counter terrorism.